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Title: Need to issue identity card to the surrogate babies for prevention of their abandonment.

SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM): Mr. Chairman, Sir, I wish to draw the attention of the Government to the recent episode of an American mother abandoning her two months old surrogate baby at the Hyderabad Passport Office. This has brought into focus the urgent need for enacting a clear law on the issuance of identity certificates or passports to surrogate babies. The episode also raises the following important questions. Is it legal for an Indian woman to rent her womb to a foreigner? Is the whole process transparent? Are there any middle men involved? Has it become a business now? What about the health of the surrogate mother?

I would request the Government, through you, that there is an urgent need to have a clear law on the identity of the surrogate babies. The Government should clarify this issue and make stringent law so that such episodes are not repeated in future.